

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6536  
ANSWERED ON:16.05.2012  
APPOINTMENT OF NEW TALENTS FOR TEACHING  
Ahir Shri Hansraj Gangaram

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has taken any steps for appointment of new talents in the field of teaching in order to make the Central Universities as world class educational institutions;
- (b) if so, the details thereof;
- (c) whether the Government has allocated required funds by formulating any action plan for providing the facility of standard education and research in the Central Universities; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED)

- (a) & (b): Central Universities are empowered under their respective Acts and Statutes and ordinances made there under, to make appointments of faculty in order to maintain academic standards and the Government has no direct role in such appointments. However, on the basis of MHRD's Notification No.1-32/2006-U.II/U.I
- (i) dated 31st December, 2008, University Grants Commission (UGC) has framed Regulations on Minimum Qualifications for Appointment of Teachers and other Academic Staff in universities are notified in the Gazette of India on 18/24.09.2010. This is available at [www.ugc.ac.in](http://www.ugc.ac.in). One of the important features of these regulations is the new system of Performance Based Appraisal called Academic Performance Indicator.
- In addition to the above, UGC has constituted two Expert Committees to frame guidelines to identify quality talent at the Post Graduate level and orient such talent towards a career in teaching and research and to provide for Joint faculty for Universities and Research Institutions.
- (c) & (d): Financial assistance is provided by the Government to the Central Universities through UGC as per the allocation finalized by the Committees appointed for the purpose, subject to the availability of funds.